

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 238/15
 PETITION NUMBER : TP 32/17
 NAME OF THE PETITIONER (S) : SHAN TRADERS
 NAME OF THE RESPONDENT (S) : FALCON TYRES LTD.
 UNDER SECTION : 433(e) / 433(f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
-------	--	--	-----------

None appeared for both sides. Registry to issue notices to both sides.

Posted to 08.03.2017.


MEMBER (J)


MEMBER (T)